

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
08-02-2024 AT 10:30 AM**

**IA (CA) 284/2023 in CA No.73/97/HDB/2016**  
u/s. 97 of Companies Act, 2013

**IN THE MATTER OF:**

Dr. Subba Rao Pavuluri

...Petitioner

**VS**

Gagan Aerospace Limited & (03) Others

...Respondent

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (CA) 284/2023**

Learned PCS Mr. S Chidambaram, for applicant and Learned Counsel Mr. Y. Suryanarayana for Respondent No.2 present physically. Learned Counsel Mr CA Surya Teja, for Respondent No.3 present through Video Conference. Orders pronounced. In the result, **this application is partly allowed**. Applicant can apply for certified copy as per the procedure.

**CA No.73/97/HDB/2016**

For hearing, matter adjourned to 22.02.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**